

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER ( JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT  
10.30AM

TRANSFER PETITION NO.	
COMPANY PETITION / APPLICATION NO.	CP (IB) 189/9/HDB/2017
NAME OF THE COMPANY	Pelican Rubber Ltd
NAME OF THE PETITIONER(S)	Duncan Engineering Ltd
NAME OF THE RESPONDENT(S)	Pelican Rubber Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	e-mail & Telephone no.	signature
D. Siri Preeti	Advocate	7331108205	

Heard Mrs. D. Siri Preeti, learned counsel for the respondent.  
At the request for the respondent. Post the Case on 28.11.2017.

  
Member (Technical)

  
Member (Judicial)